

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1694
ANSWERED ON:02.08.2000
SARDAR SAROVAR PROJECTS
JAYABEN B. THAKKAR;SAVSHIBHAI MAKWANA

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government of Gujarat has conveyed its concurrence for revision of the SC/ST lists for accommodating the Project Affected Persons (PAPs) of the Sardar Sarovar Projects of MP and Maharashtra being resettled in Gujarat as per the provisions of Award of Narmada Water dispute tribunal;
- (b) if so, reasons for the pendency thereof;
- (c) whether the Chief Minister of Gujarat has taken up the matter with the Prime Minister recently to amend the SC/ST lists of Gujarat and to resolve this long pending issue;
- (d) if so, the action taken by the Government in this regard; and
- (e) the time by which the matter is likely to be finalized?

Answer

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. MANEKA GANDHI)

- (a) Yes Sir.
- (b) The matter is being examined in consultation with State Governments of Madhya Pradesh, Maharashtra and Gujarat.
- (c) Yes Sir.
- (d)&(e) This issue is being examined in accordance with modalities approved by the Government on 15.06.1999 and no time frame can be assigned for the present as consultations are necessary with a number of agencies.